

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
COURT - II

(IB)-383(ND)2017

Coram:

**PRESENT:**

**SHRI S. K. MOHAPATRA  
HON'BLE MEMBER (TECHNICAL)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (JUDICIAL)**

**ATTENDENCE CUM ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRINUNAL ON 13.10.2017.**

**NAME OF THE COMPANY : Alloy Steels Emporium (P) Ltd.  
Vs.  
Steelco India Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT : 9 of IBC, 2016**

**PRESENT:**

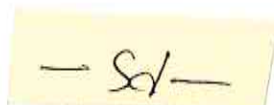
**For the Operation Creditor :- Mr. Shubhayu Roy, Advocate  
Ms. Soumya Dutta, Advocate**

**For the RESPONDENT :-**

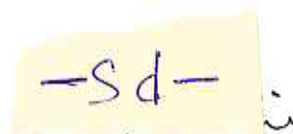
**ORDER**

Mr. S. N. Agarwal, Director of the Corporate Debtor is present in person and prayed for some time to file his reply.

To come up on 16<sup>th</sup> October 2017.



**S. K. MOHAPATRA  
HON'BLE MEMBER (T)**



**INA MALHOTRA  
HON'BLE MEMBER (J)**